Replacement of wooden sleepers ou railway track

331. SHRI BIJOY KRISHNA HANDI-QUE: Wili the Minister of TRANSPORT be pleased to state:

(a) the percentage of wooden sleepers replaced on railway tracks oy monoblock concrete sleepers;

(b) whether Government propose <0 replace the wooden sleeper, in the North-East Frontier Railways; ana

(c) if not, what is the percentage ot loss of forest wealth accounted for by this continued use of wooden sleepers?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAVS (SHRI j MADHAVRAO SCINDIA); (a) Use of monoblock concrete sl;epers in tracks is being progessively increase! and requirement of wooden sleepers reduced . Percentage of intake of wooden sleepers to^{or} Broad Gauge to the total number of sleepers in 1984-85 has decreased by 14 per cent approx, compared to correspond- i ing figures of 1979-80.

(b) Yes, Sir. A concrete sleeper factory i_s proposed to be set up shortly on tliis Railway.

(c) Does not arise.

Representation against attitude of tlie Member of the Central Board of 81m censor

332. SHRI R. MOHANARANGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there i_s any representation from the film Chamber of Commerce and the representatives of the Film Producers regarding the attitude of the members of the Central Board of Film Censor in the country especially in Tamil Nadu; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir. (b) They have alleged that the censor? delay the issue of certificates and that the censor guidelines are not interpreted uniformly in all cases.

Arrears due from different countries to Indian ports

333. SHRI V. NARAYANASAMY: Will the Minister of TRANSPORT be pleased to state.

(a) what i_s the total amount of arreais due from different countries to Indian ports for berthing the ships in the dockyard, port-wise; and

(b) whether Government have taken any steps to recover the amount from those countries, if so, what are the details there of?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT); (a) and tb) The services to vessels owned by foreign countries are provided on the strenth of applications made b;. local steamer/ shipping agents and these agents are liable to pay port charges. Calcutta Port Trust have reported that approximately Rs. 44.30 lakhs are due as arrears in respect of ll foreign flag vessels. Further suits have also been filed in 4 cases against the local agents for recovery of the dues amounting to Rs. 6.50 lakhs. Bombay Port have reported that Rs-68,981.19 is due in an amount of respect of the naval vessels of other countries to whom ser were rendered on advice of the Indian Navy who pay the charges on receipt of remittances from the foreign Governments. Other ports have not reported any cases of arrears due from foreign vessels.

Fulfilment of fiimily planning! targjefej during the Sixth Five Year Plan

334. SHRI KALPNATH RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the targets set-up for ti* Sixth Plan in respect of Family planning have been achieved;

(b) if not, what are the reasons there for

(c) whether some States have lagged behind in the programme; and

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(d) if so, what steps have been taken in those States for activating the family planning programmes?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) The performance of the Family Planning Programme during the Sixth Plan shows that the overall achievement was around 10 per cent of the target. The Family Planning performance depends on a number of factor_s including prevalent socio-economic conditions the outreach of delivery system, efforts made in demand generation and the efficiency of the programme management.

(c) and (d) Four major low performing States of Uttar Pradesh, Madhya Pradesh, Bihar and Rajasthan have been identified. These State, have been kept under special focus for mon' toring the programme and followup action on the basis of study con ducted by Indian Institute of Management, Ahmedabad. The concerned States are im plementing the recommendations made by tlie Indian Institute of Management. In addition, Government has prepared a well defined strategy to achieve the goals set un der Family Welfare Programme. The main features of the strategy are: increasing demand for contraception through impro ved communication approaches; expanding and improving the quality of outreach ser vices; promoting greater community parti intensifying population cipation; educa tion; enhancing child survival rates; and reorganising programme structure and im proving its management. Incentives to personnel engaged in the programme is also а part of the strategy and different States have instituted different systems in this regard.

Uniform system of Education in the schools

335. SHRI KALPNATH RAI: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state.

(a) whether the NCERT has drawn up any plans for introducing a uniform system of education in all the schools in the country; (b) if so, what are the details in this regard; and

(c) whether- these plans have been examined by Government and whether any decisions have been taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI); (a) National Council of Educational Research and Training has developed "National Curriculum for Primary and Secondary Education—A Framework", with a view to bring about a commonality in education of items which are essential from the national point of view.

(b) The 'Core Curriculum' Tecommend ed in the framework covering these items has three main components:—

(i) Essential Learning Outcomes:

The Core Curriculum will be centred around essential learning outcomes common for all learners at a particular stage with a view to provide basic uniformity in the expected attainments of learners and standards of education throughout the country.

(ii) Scheme of Study.

The essential learnings under the Core-Curriculum will be provided through content and learning experience related to different subject areas. The Core Curriculum thus is characterised by a common scheme of study.

(iii) Core Elements-.

The Core Curriculum will emphasise on areas of national importance which are considered essential for strengthening a national identity e.g. projection of India's composite culture and preservation of cultural heritage, inculcating a profund sense of patriotism, promotion of national and social integration, inculcation in the people a respect for the Constitution and creating awareness of he fundamental rights and duties of Citizens etc.

(c) This exercise has been done by the National Council of Educational Re search and Training (NCERT) at the be hest of the Government of India.

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